

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 44 of 2010 &  
IA No. 53 of 2010**

**Dated: 9<sup>th</sup> March, 2010**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. H.L. Bajaj, Technical Member**

**Madhya Pradesh Power Trading Co. Ltd. ... Appellant (s)**

**Versus**

**Madhya Pradesh Electricity Regulatory Commission & Ors. ... Respondent (s)**

Counsel for the Appellant(s): Mr. M.G. Ramachandran, Mr. Anand K.  
Ganesan & Ms. Swapna Seshadri

Counsel for the Respondent (s): Mr. Surbhi Sharma with  
Mr. G. Tiwari (Rep.) for R.1

**ORDER**

**IA No. 53 of 2010**  
(Impleadment Petition)

The learned counsel for the Commissions seeks some time to file the Reply.

Post the matter on **31.03.2010** for final disposal. In the meantime, the learned counsel for the Commission is directed to file the Reply on or before 29.03.2010 after serving copy on the other side.

**(H.L. Bajaj)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**